

Annexure 8

Name of the Corporate debtor: M/s. Midland Polymers Limited ; Date of commencement of CIRP: 06.01.2023 (Order made available on 16.01.2023); List of Creditors as on :27.04.2023

List of operational creditors (other than workmen and employees and Government Dues)

S No	Name of the creditor	Identification No	Details of claims received		Details of claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?						% of voting share in COC
1	BSE Limited	2		7,55,053	7,55,053	FORM B	NO		NO	NIL	-	NA	-	-	
2	Centron Industrial Alliance Limited	3	02.02.2023	7,00,000	7,00,000	FORM B		NO		2.52	-	NA	-	-	
	Total			14,55,053	14,55,053						-		-	-	